

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/136(CHE)/2023

NAME OF THE PETITIONER : M/s. Professional Insurance Surveyors
& Loss Assessors Pvt Ltd

NAME OF THE RESPONDENT(S) : M/s. Haldia Coke & Chemicals Pvt Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. K. Elangoo for the Petitioner. Ld. Counsel Mr. Dev Eshwar
for the Respondent.

Physical copy of reply to be filed within 3 days.

Rejoinder, if any, be filed within a week thereafter.

Case Heard.

List the Petition for hearing on **26.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk